



FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BANYANTREE INFRADEVELOPERS PRIVATE LIMITED
(FORMERLY KNOWN AS S. A. INFRADEVELOPERS PRIVATE LIMITED)
OPERATING IN SAND MINING AT VILLAGE KUKARGAON, TEHSIL TEHROLI, DISTRICT JHANSI – 284301,
UTTAR PRADESH
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Banyantree Infradevelopers Private Limited CIN No.: U45200DL2006PTC367523
2	Address of the registered office	H. No. 310, Plot No. 4, Top Floor, Vardman Taru Plaza, Block-CU, Local Shopping Center, Pitampura New Delhi - 110034
3	URL of website	Not Applicable
4	Details of place where majority of fixed assets are located	Village Kukargaon, Tehsil Tehroli, District Jhansi – 284301, Uttar Pradesh
5	Installed capacity of main products/ services	Can be sought by sending an email to the Resolution Professional at banyantree.cirp@gmail.com
6	Quantity and value of main products/ services sold in last financial year	FY 2021-22: Revenue from operations is Rs. 7,02,08,000/-.
7	Number of employees/ workmen	No employee as on the date of the Corporate Insolvency Resolution Process
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending an email to the Resolution Professional at banyantree.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending an email to the Resolution Professional at banyantree.cirp@gmail.com
10	Last date for receipt of expression of interest	January 4, 2023
11	Date of issue of provisional list of prospective resolution applicants	January 14, 2023
12	Last date for submission of objections to provisional list	January 19, 2023
13	Process email id to submit EOI	banyantree.cirp@gmail.com



Devendra Umrao
Resolution Professional
IBBI Registration Number: IBBI/IPA-003/IPA-ICAI-N-00223/2019-2020/12640
GF 14, Tower A, The Corenthum, Sector 62, Noida - 201301, Uttar Pradesh
AFA valid upto: November 10, 2023
For Banyantree Infradevelopers Private Limited

Date: December 20, 2022
Place: New Delhi